

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 800/252/HDB/2018
NAME OF THE COMPANY	Serene Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Naga Malleswara Rao Bandreddi & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy B.Manpal Reddy	Advocate	9000 655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	916000 1435	
for RoC			

ORDER

Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Applicant. Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

Applicant served proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant is directed to file Bank statement.

List the matter on 22.08.2018 for report of RoC and hearing.

MEMBER JUDICIAL